

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).28855/2011

(From the judgement and order dated 15/09/2010 in CMWP No.994/2007
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

INCOME TAX OFFICER & ANR

Petitioner(s)

VERSUS

MAYA RASTOGI

Respondent(s)

(With appln(s) for c/delay in filing SLP, c/delay in refiling SLP
and office report)

Date: 02/07/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s)

Mr. Rajiv Dutta, Sr. Adv.
Ms. Ritu Bhardwaj, Adv.
Mr. Ashok K. Srivastava, Adv.
Ms. Anil Katiyar, Adv.
for Mr. B.V. Balaram Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

None appears for the respondent, though
served.

Delay condoned.

Leave granted.

[T.I. Rajput]
A.R.-cum-P.S.

[Indu Satija]
Court Master